

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1245
ANSWERED ON:13.08.2013
FOREIGN FUNDS TO PRIVATE ORGANISATIONS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are private organisations in the country which received foreign funds;
- (b) if so, the details of such private organisations and the total funds received by them during each of the last three years and the current year organisation, amount and State-wise;
- (c) whether irregularities have been reported in this regard;
- (d) if so, the details thereof and the number of such organisations against whom action has been taken during the said period, State-wise;
- (e) whether the Government has the figures regarding the total amount received by the private organisations so far, in the country; and
- (f) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The organizations registered under the Societies Registration Act, 1860 or the Indian Trust Act, 1882 or Section 25 companies of Companies Act, 1956 having a definite cultural, economic, educational, religious or social programme can receive foreign contribution after it obtains prior permission of the Central Government, or got itself registered with Central Government in accordance with Foreign Contribution (Regulation) Act 2010.

(b): During the last three years foreign contribution received by Associations registered and Association that were granted prior permission under the Foreign Contribution (Regulation), Act. 2010 (FCRA) are given below:-

Year	No. of NGOs	Total amount of foreign contribution received (Rs. in Lakhs)
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2009-10	22401	1043522.09
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2010-11	22993	1034358.43
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2011-12	21804	1058195.61
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In respect of 2011-12, some more data is still under compilation. State-wise details are given at Annexure-I, II and III. NGO wise details are posted on public domain of Foreigners Division.

(c)&(d): On the basis of the complaints of various violations of FCRA, 24 cases have been referred to CBI and 10 cases have been referred to State Police for investigation. Details are given at Annexure (IV) and (V).

(e)&(f): Year-wise details are:-

Block Year	Total Amount (Rs. in Lac)
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2006-2007	1137172.70
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2007-2008 995944.41

2008-2009 1100456.21

2009-2010 1043522.09

2010-2011 1034358.43

2011-2012 1058195.61

State-wise list of associations received foreign contribution are posted on public domain of Foreigner Division, Ministry of Home Affairs.